

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.09.2022**

**COURT OF REGISTRAR**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 3286 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Asst. Commissioner of Income Tax Circle 1(2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	Easha Kadian
2.	I.A. No.3287 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Directorate of Enforcement Vs. KEC International Ltd. & Ors.	Zoheb Hossain
3.	I.A. No. 3296 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Shahrukh Vs. Relifare Finvest Ltd. & Anr.	Rakesh Kumar
4.	I.A. No. 3299 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Manohar Bidaye & Ors. Vs. Santanu T. Ray	G. Aniruth Purusothaman
5.	I.A. No. 3302 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Somesh Arora & Anr. Vs. Soni Realtors Pvt. Ltd. Through Resolution Professional	Atul Kumar
6.	I.A. No. 3308 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	The Commissioner Central Good & Service Tax, Kutch, Gandhidham Vs. East India Transport Agency	Vijay Joshi

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order  
-sd/-  
Assistant Registrar